

National Company Law Tribunal

Allahabad Bench

CP NO.29/2016

CA NO.18/2016

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017**

NAME OF THE COMPANY: Trimar Exports Private Limited vs Obeetee Private Limited

SECTION OF THE COMPANIES ACT: u/s 391&394 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

S.K. Gupta

Managing
Company
Secretary

Trimar

Exports

Private Limited

& OBEETEE Private Limited

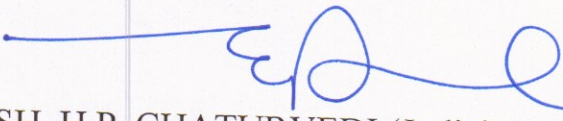
Order dated 14.02.2017

CP No.29/2016 CA No.18/2016 Trimar Exports Private Limited

Vs. Obeetee Private Limited

Mr. Sashi Kant Gupta PCS represents both the companies (Transfer and Transferee Company). The report of the Regional Director and Official liquidator through affidavit has already been filed in the present matter. However, today there is no representation from the office of the Central Government/O.L. Office, the case is fixed for hearing on 27.02.2017.

List the matter on 27.02.2017.


SH. H.P. CHATURVEDI (Judicial Member)